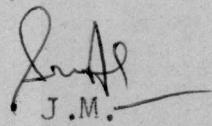


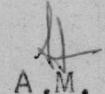
10-3-99

O.A. 1903/93

Hon'ble Mr. S.Dayal, A.M.
Hon'ble Mr. S.K.Agrawal, J.M.

None for the applicant even after the case was passed over once. The perusal of the order sheet shows that none appeared for the applicant on 3-1-94 and again on 1-2-99 when the case came up and after that today. No R.A. has been filed. The case is therefore dismissed in default and for non-prosecution.


J.M.


A.M.

satya/